

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

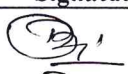
PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 90/9/HDB/2017
NAME OF THE COMPANY	Maducon Projects Ltd
NAME OF THE PETITIONER(S)	Lloyd Insulations (India) Ltd
NAME OF THE RESPONDENT(S)	Maducon Projects Ltd
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

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Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Bhupesh	Advocate	99666 22805	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri G. Bhupesh, Ld. Counsel for the Petitioner.

He is permitted to take personal notice to the Respondent.
Post the case on 19.03.2018.



Member (T)



Member (J)